

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

C I V I L A P P E A L N O (s) . 3 8 7 9 O F 2 0 0 1

C H O K A L I N G A S W A M I I D O L T H R . R . N . P I L L A I

Appellant (s)

V E R S U S

G N A N A P R A G A S A M (D E A D) B Y L R S .

Respondent(s)

(With office report)

Date: 2 0 / 0 2 / 2 0 0 8 This Appeal was called on for hearing today.

C O R A M :

H O N ' B L E M R . J U S T I C E T A R U N C H A T T E R J E E

H O N ' B L E M R . J U S T I C E H A R J I T S I N G H B E D I

For Appellant(s)

Dr. A. Francis Julian, Sr. Adv.

Mr. Sumit Kumar , Adv.

For M/s. T.T. K . Deepak & Co., Adv.

For Respondent(s)

UPON hearing counsel the Court made the following

O R D E R

Heard learned Senior Counsel for the appellant.

Hearing concluded.

Judgment reserved.

(A.D. Sharma)
Court Master

(Phoolan Wati Arora)
Court Master